

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

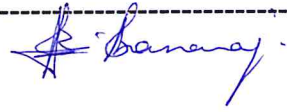
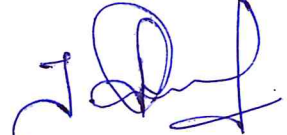
(11)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL


APPLICATION NUMBER :  
PETITION NUMBER : TCP/391/ (IB)/2017  
NAME OF THE PETITIONER(S) : ASTER PVT LTD  
NAME OF THE RESPONDENT(S) : SIVA INDUSTRIES AND HOLDING LTD  
UNDER SECTION : 433 ( e)(f)

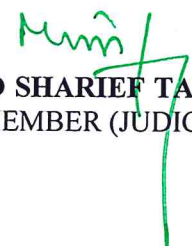
S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM			
①	B. Dhanraj -	w h nt -	
②	J. DEV ESTHAKAR For M/s. Shivakumar & Suresh	Counsel for Respondent	

**ORDER**

Counsel for both the parties present and submitted that full and final settlement has been made in relation to the outstanding debt by way of cheques issued by the Corporate Debtor and the same have been realised. Therefore, the Counsel for Petitioner prayed to close the matter. Accordingly, in view of the submissions, the petition stands **disposed of**.

  
(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)